

(b) Reappraisal/updating survey was conducted in 1981, according to which the Broad Gauge rail line could be constructed from Kalka to Tipra (Near Parwanoo) (4.3 Kms.) at the then cost of Rs. 1.23 crores with financial return assessed at 8 per cent. Further examination to extend the line from Tipra to Parwanoo (2.2 Kms.) showed that its cost will be prohibitive.

(c) In view of severe constraint of resources, heavy commitments on hand, it is not proposed to take up construction of this line.

**Construction of over-head tanks for civilian population in Delhi Cantonment**

801. PROF. C. LAKSHMANNA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal under Government's consideration for construction of overhead tanks in the areas inhabited by the civilian population under the jurisdiction of Delhi Cantonment Board with a view to supplement and make the sewerage system a success; if so, the details thereof; and

(b) whether Government have any plans/proposals to augment water supply in other cantonments and if so, the details thereof, cantonment-wise, and the time frame for their implementation?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. The Cantonment Board, Delhi has allotted Rs. 36 lakhs for the construction of overhead tanks; other connected works in Gopi Nath Bazar, Sadar Bazar, Nangal Village and Mehram Nagar will also be undertaken during the current year.

(b) The information is being collected.

**Payment of bonus to Cantonment Board employees**

802. PROF. C. LAKSHMANNA: Will the Minister of DEFENCE be pleased to state:

(a) whether employees of Cantonment Boards are covered under the Industrial Disputes Act and the Workmen's Compensation Act in the matter of payment of bonus to them;

(b) whether there is any proposal under Government's consideration to pay bonus to these employees; and

(c) whether employees of Cantonment Boards have made representations for payment of bonus on the analogy of Central, State and Local Self Government employees; if so, by when the matter is likely to be finalised?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) and (c) On 15-2-1985, the Government have sanctioned payment of 18 days ad-hoc bonus for the year 1983-84 to Cantonment Board Employee of the 62 Cantonment Boards in the Country.

**L.D.Cs in Ministry of Health**

803. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the L.D.Cs with 10 to 20 years of service in his Ministry and subordinate offices have been confirmed;

(b) whether it is a fact that annual increments have not been paid to all L.D.Cs for the last 10 to 15 years;

(c) whether there are L.D.Cs with 15 to 20 years of service who have not been promoted so far;

(d) whether Arts and Medicine graduates are still working as L.D.Cs;

(e) whether Medicine graduate clerks are denied permission for charitable medical practice;

(f) if the answers to parts (a), (b), (c), (d) and (e) above be in the affirmative, what are the reasons therefor; and

(g) what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (g) Information is being collected and will be placed on the Table of the House.

#### Railway Coach Factory at Bhopal

804. SHRI SURESH PACHOURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there was a proposal under Government's consideration to establish a coach factory in Bhopal;

(b) whether it is also a fact that a survey was also conducted in this regard, if so, what are the details thereof; and

(c) what are the reasons for not establishing the factory at Bhopal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir, There is, however, a proposal to set up a workshop for the repairs of coaches at Bhopal.

(b) and (c) After consideration of all the aspects Government have decided to set up the new Railway Coach Factory in Punjab.

#### Creation of new irrigation potential during Seventh Plan in Madhya Pradesh

805. SHRI SURESH PACHOURI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is the irrigation potential created in Madhya Pradesh during the Sixth Five Year Plan and whether it is comparable with the All India percentages;

(b) what is the estimate for creating new irrigation potential in Madhya Pradesh during the Seventh Five Year Plan; and

(c) what action is, being taken to speed up harnessing irrigation potential in that State?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) During the Sixth Five Year Plan irrigation potential of 779 th. ha. is likely to be created in Madhya Pradesh which is about 75 per cent of the Plan target as against 84 per cent of the likely All India achievement.

(b) The Seventh Plan proposals are yet to be finalised.

(c) The Government of India have urged the State Governments to complete the on-going projects expeditiously by providing adequate funds for such projects on priority. The Central Water Commission also monitors selected projects in which bottlenecks and difficulties in supply of scarce materials are identified and arranges assistance as necessary. Further, Central Government arranges for credit/loan assistance from external lending agencies such as World Bank, I.F.A.D. etc. to assist the States in getting additional plan assistance.